

Government of India
Ministry of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi – 110 107

Policy Circular No. 73(RE-08)/2004-2009

Dated 25th March, 2009

To

All Licensing Authorities;
All Commissioners of Customs.

Corrigendum

In Policy Circular No. 68(RE-08)/2004-2009 dated 2nd March, 2009, in last line of Para 2, “Policy Circular No. 13(RE-08)/2004-2009 dated 30.6.08” shall be read as “Policy Circular No. 12(RE-08)/2004-2009 dated 27.6.08”

2. This issues with the approval of Competent Authority.

Sd/-
(O. P. Hisaria)
Joint Director General of Foreign Trade

(Issued from File No. 01/89/180/Misc-06/AM 08/ PC-2 A)